



\$~27 & 28.

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 271/2022**

M/S BHAYANA BUILDERS PVT LTD Appellant

Through: Mr Sameer Rohatagi, Ms Manmeet Kaur, Mr Chandan Malav and Mr Gurtejpal Singh, Advocates.

versus

M/S CHINTELS INDIA LTD Respondent

Through: Mr Rajshekhar Rao, Senior Advocate with Mr Arshdeep Singh Khurana and Mr Harshavardhan Kotla, Advocates.

+ **FAO(OS) (COMM) 275/2022**

M/S BHAYANA BUILDERS PVT LTD Appellant

Through: Mr Sameer Rohatagi, Ms Manmeet Kaur, Mr Chandan Malav and Mr Gurtejpal Singh, Advocates.

versus

M/S CHINTELS INDIA LTD Respondent

Through: Mr Rajshekhar Rao, Senior Advocate with Mr Arshdeep Singh Khurana and Mr Harshavardhan Kotla, Advocates.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER

% **30.01.2024**

[Physical Hearing/Hybrid Hearing (as per request)]

1. Admit.
2. List the above-captioned matters as per age and seniority.

RAJIV SHAKDHER, J

AMIT BANSAL, J

JANUARY 30, 2024/kd

[Click here to check corrigendum, if any](#)